

ORDER

In supersession of all earlier orders relating to different categories of Counsels for High Court of Bombay at Nagpur and Aurangabad Benches and CAT Circuit Bench at Nagpur, the President is pleased to engage the following Advocates for conducting the Central Government Litigation before the High Court of Bombay at Nagpur and Aurangabad Benches and Central Administrative Tribunal, Circuit Bench at Nagpur with immediate effect for a period of **three years** or until further orders, whichever is earlier.

HIGH COURT OF BOMBAY, NAGPUR BENCH

CENTRAL GOVERNMENT COUNSEL

Sr. No.	Name & Address	Contact No.
1.	Adv. Smt. Anjali Joshi 136, Gokulpeth, Nagpur-440010	09422123655
2.	Adv. Smt. Padma Murlidhar Chandekar 275, Shankar Nagar, Nagpur- 440010	9970694802
3.	Adv. Shri Vijay Bramhe 383, Shankar Nagar, Nagpur- 440010	098230282908
4.	Adv. Shri Charan Dhumne S/4, Pawansoot Apartment, Khamla Road, Deo Nagar, Nagpur-440015	09371023369
5.	Adv. Shri Ambarish Joshi A-4, Suvarna Sankul Apartments, 14, Hindustan Colony, Amravati Road, Near Riddhi-Siddhi Apartments, Nagpur – 440033	09881253862
6.	Adv. Mrs. Mughda Chandurkar Street No.12, Sathe Marg, Dhantoli, Nagpur- 440012	09689850005
7.	Adv. Mrs. Meghana P. Munshi, 191, Cement Road, Shiwaji Nagar, Nagpur-440010	09823213997
8.	Adv. Shri Jayant Mokadam 297, Shankar Nagar, Nagpur- 440010	09422811308
9.	Adv. Ms. Nirja Choube 144, Sathe Marg, Dhantoli, Nagpur	09422811308



10.	Adv. Shri Rajesh Damle, 7, Radha Damodar Apartments, Congress Nagar, Nagpur-440012	09423685867
11.	Adv. Shri V. S. Shrawane Reshimbag, Nagpur-9	09326567813
12.	Adv. Mrs. Kanchan Kanhole, 44, Mangalwari Bazar, Nagpur-12	09373988885
13.	Adv. Raj Wakode, Flat No.305, Ankush Plaza, Teka Naka, Opposite Durga Mata Mandir, Nagpur	09823589298
14.	Adv. Hemsingh Motisingh Mohta Jai Plaza, 1 st Floor, Santoshi Mata Mandir, Damle Chowk, Akola	09422808600
15.	Adv. Saurabh Arun Chaudhari MATOSHREE, PWD Banglow No.42-A/1, Civil Line, Distt. Nagpur-440001	--

CAT, CIRCUIT BENCH, NAGPUR

SENIOR PANEL COUNSEL

Sr. No.	Name & Address	Contact No.
1.	Adv. Shri Ramesh Agrawal Jodhraj Bhuvan, Sitabuldi, Nagpur-4400.12	09422402400

ADDITIONAL CENTRAL GOVERNMENT STANDING COUNSEL

1.	Adv. Shri Rhishikesh Anant Gupte P/2 Laxmi Keshav Apts, RPTS Rd Naxmi Nagar, Nagpur-22	09422124516
2.	Adv. Shri Vilas Nilawar 169, Ram Nagar Nagpur-12	09823973464

AURANGABAD BENCH OF BOMBAY HIGH COURT

CENTRAL GOVERNMENT COUNSEL

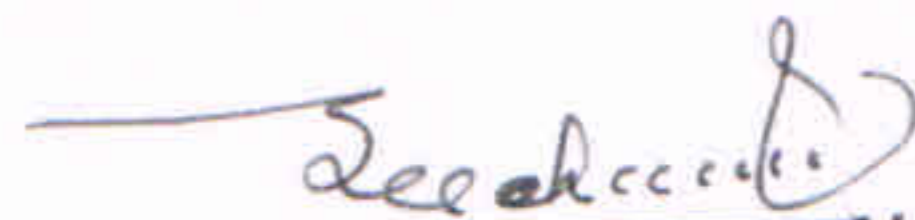
1.	Shri Bhushan Bhaskar Kulkarni Gurudutta Nagar, Vidyut Colony, Begumpura, Aurangabad.	0240-2400193
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2.	Shri Ajay G. Talhar Plot No.6, Mukund Co-operative Housing Society, CIDCO N-2, Aurangabad	0989064453
3.	Shri D.G. Nagode Shrinam Residency, Plot No.48, Sector-H, N-4, Behind High Court, CIDCO, Aurangabad	09822375744
4.	Shri Dilip Jape Asingakar Sudershan Apartment, Plot No.33, Flat No.3, Swapnanagari, Garkhed, Aurangabad	09404478880
5.	Shri Rahul Bagul Vivekanand Nagar, Flat No.17, Building No.1, IInd Floor, N-4 (South), CIDCO, Aurangabad	09422839242

2. The engagement of the above counsels is governed by the terms and conditions contained in this Department's OM No.26(01)/99-Judl. dated 24th September, 1999 read with OM No.26(1)/2005-Judl. dated 31.01.2008 and OM No.26(1)/2011-Judl. dated 01.09.2011.

3. Hindi version of this order will follow.



(Suresh Chandra)

Joint Secretary & Legal Adviser

To

All above mentioned Panel Counsel.

Copy to:

1. Shri Anil Chandrabali Singh, Additional Solicitor General, IInd, Floor, Building No.35, Ambalal, Doshi Marg, Opposite-Hamam House, Fort, Mumbai-400023.
2. Shri Rohit Baban Dev, Assistant Solicitor General, "Dwarka Sahaniwas", 104, Shivaji Nagar, Nagpur-440010 (M)-09373781249 E-Mail-advrohitdeo@yahoo.co.in.
3. Shri Deshpande Sanjeeva Bhaskarrao, Assistant Solicitor General, E-1, Sahyadri Apartment, Vedant Nagar, Station Road, Aurangabad (M)-09422217771.
4. Shri H.P. Chaturvedi, JS&LA, Ministry of Law & Justice, Aayakar Bhavan Annexe, New Marine Lines, Mumbai-400020.
5. All the former Counsels of different categories are requested to handover all the pending cases to the respective Assistant Solicitors General.
6. The Registrar, High Court of Bombay, Mumbai.
7. The Registrar, Central Administrative Tribunal, Nagpur.
8. The Accountant General, Maharashtra, Mumbai.
9. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
10. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary.
11. Hindi Unit for Hindi version of this order.
12. Guard File/Judicial Section with 10 spare copies.



(B.S. Sharma)
Superintendent (L)